

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

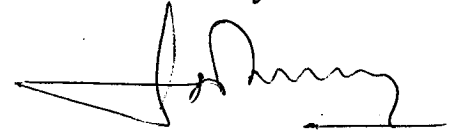
Dated: 28.06.2017

ORDER NO. 80 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **73/2017 for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 29.06.2017 to 30.06.2017	Customs and Excise Division Bench matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 29.06.2017 to 30.06.2017	Service Tax Division Bench matters

By Order

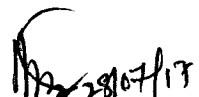


(A.Mohan Kumar)

Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar